

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 244/252/ND/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

NAME OF THE COMPANY: Varsed Facility Management Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Vikrant Narayan Vasudev and Mr. Abhishek Bhardwaj, Advocates for the Petitioner			
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Ms. Easha Kadian, Counsel for the Income Tax Department

Order

No report has been received from the ROC in this case. Mr. Manish Raj, Company Prosecutor, ROC shall ensure that the report in this case shall be filed before prior to the next date of hearing.

To come up for further consideration on 19th January, 2018.

-S-df

(R. Varadharajan)
Member (J)

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(Ina Malhotra)
Member (J)